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**\*IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1970/2011**

VIJAY KUMAR SHARMA ..... Petitioner

Through : None.

versus

NATIONAL COMMISSION FOR MINORITY  
EDUCATIONAL INSTITUTIONS & ORS.... Respondents

Through : None.

+ **W.P.(C) 2934/2011 & CM No.7196/2015**

AWANISH KUMAR ..... Petitioner

Through : Mr. S.K. Pandey and  
Mr. Awanish Kumar, Adv.

versus

JAMIA MILLIA ISLAMIA UNIVERSITY  
& ORS ..... Respondents

Through : None.

+ **W.P.(C) 3220/2011**

CENTER FOR PUBLIC INTEREST  
LITIGATION ..... Petitioner

Through : None.

versus

UOI & ORS. .... Respondents

Through : None.

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+ **W.P.(C) 4219/2011 & CM No.1016/2015**

NASEEM AHMED QURESHI ..... Petitioner  
Through : None.

versus

JAMIA MILLIA ISLAMIA, THR. ITS  
REGISTRAR .... Respondents  
Through : None.

+ **W.P.(C) 4245/2011**

KOMAL ..... Petitioner  
Through : None.

versus

JAMIA TEACHERS ASSOCIATION &  
ORS. ... Respondents  
Through : None.

+ **W.P.(C) 4322/2011**

MANOJ KUMAR & ORS. .... Petitioners  
Through : None.

versus

NATIONAL COMMISSION FOR MINORITY  
EDUCATIONAL INSTITUTIONS & ORS. ... Respondents  
Through : None.

**CORAM:**  
**HON'BLE THE ACTING CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE C.HARI SHANKAR**



**ORDER**  
**03.07.2017**

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On request of ld. counsel for the petitioner appearing in WP(C)No.2934/2011, these cases shall not be taken up till 7<sup>th</sup> July, 2017.

**ACTING CHIEF JUSTICE**

**C.HARI SHANKAR, J**

**JULY 03, 2017**

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